THE MINISTER OF STATE IN THE MUNISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) Yea, Sir,

(b) The details of the 'National Plan of Action' to observe '1979 International Year of the Child' are being worked out.

Excavation at Omkareshwar in East Nimar

3484. SHRI PARMANAND GOVIND-JIWALA: Will the Minister of EDU-CATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether the Archaeological Department has undertaken any survey or excavation programme at Omkareshwar in District East Nimar M.P.:
- (b) whether it is a fact that large number of statues and rare archaeological things are lying open in Omkareshwar; and
- (c) whether Government have made any plan or programme for preserving the ancient sites at Om-kareshwar?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) The Archaeological Survey of India has undertaken the survey of Omkareshwar-Mandhata in District East Nimar, M. P. in the year 1958 but no excavation has been undertaken except a small-scale clearance in 1977 around Mamleshwar temple, for exposing its lower mouldings.

- (b) A few sculptures are lying in the open within the protected limits and are under regular watch-and-ward. Proposal for building a sculpture-shed is under consideration.
- (c) Some of the important monuments have been protected.

Proposal from Sihar regarding project on River Porwan, Bakra and Kankai

3465. SHRI HALIMUDDIN AHMED: Will the Minister of AGRICUL-TURE AND IRRIGATION be pleased to state:

- (a) whether Government are aware of the enormous damage and hardship being caused to agriculturists in general and town people in particular as a result of erosion and flood water by rivers Porwan, Bakra and Kankai in the district of Purnea in Bihar;
- (b) whether any Project to arise the fury of the above rivers, sponsored by the Government of Bihar is under the consideration of the Government; and
- (c) if so, the action taken and proposed to be taken thereon?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The rivers Parwan, Bakra and Kankai rise in the hilly terrain of Nepal and as they enter India, in the Purnea distrist of Bihar, emerge into the plains. These rivers carry heavy silt and being alluvial in nature in India, meanders along their courses eroding the concave banks of the 'cops and depositing along the convex sides. During heavy rains, the flood flows of these rivers join together and inundate large areas.

(b) and (c). The Government of Bihar have formulated schemes on two of these rivers. The schemes for construction of embankments on the Kankai river was prepared in estimated to cost Rs. 471 lakhs and those of Parwan in 1976 at a cost of Rs. 1860 lakhs. These have been scrutinised in the Ganga Flood Control Commission and based on their comments, the State Government has been requested to modify the schemes which are awaited. It will be necessary to extend the embankments into Nepal territory to contain flood spills within Nepal coming into protected

areas in India. This question was brought out during the Indo-Nepal discussions during February, 1977, when it was decided that topographic surveys in their respective areas and case study of Lohandra and Singhi in Nepal and Parwan in India would be taken up with a view to evolve suitable measures for protection of flooding by these streams. Bihar Government has been asked to carry out these surveys.

Students/Teachers in Kendriya Vidyalaya, Port Blair

3486. SHRI MANORANJAN BHA-KTA: Will the Minister of EDUCA-TION, SOCIAL WELFARE AND CULTURE be pleased to state:

 (a) the total number of students at Kendriya Vidyalaya, Port Blair and the total number of Teachers separately;

(b) the total amount sanctioned for the building of Kendriya Vidya-laya last year and this year; and

(c) what is the total amount sanctioned for the construction of School buildings in Andaman and Nicobar Islands run by Government for 30,000 students last year and this year?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) Total number of students—449

Total number of teachers—29(including Principal)

(b) 1976-77 Rs. 3.50 lakhs 1977-78 Rs. 17.00 lakhs

(c) According to Demand for Grants the following provisions were made for the construction of school buildings in Andaman and Nicobar Islands:

> 1976-77 Rs. 3.63 lakhs 1977-78 - Rs. 2.81 lakhs

Land holdings above Ten Acres and Distribution of Surplus land.

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3487. SHRI ROBIN SEN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the percentage of Land holdings above ten acres in each State during 1968 to 1976, year-wise;(b) the acres of surplus Lands

low peasentry holding two acres of land in each State during 1968 to 1976, yearwise;

distributed amongst the landless and

(c) the acres of surplus land not distributed in the States during the above period; and

(d) whether Government possess the figure of total acres of benami lands in each State above ceilings in the respective States?

AND IRRIGATION (SHRI

AGRICUL-

THE MINISTER OF

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SURJIT SINGH BARNALA): (a) Statement I appended to this answer indicates the percentage of holdings above 4 hectares (roughly equal to 10 acres) in each State. The information is based on data collected during the Agricultural Census conducted in 1970-71. Information for each of the years between 1968 to 1976 has not been collected.

(b) Ceiling laws were enacted

the 1960's and were revised on the

basis of National Guidelines issued in

1972. The area of ceiling-surplus land distributed in each State under the pre-revised and revised Ceiling laws is indicated in Statement II appended to this answer. Yearwise break-up of this area is not available.

(c) Determination of Ceiling-surplus lands is still continuing and it is accordingly not possible to indicate the extent that would ultimately be declared surplus. However, at the end of 1976, an area of 6,92,693 acres declared surplus under the revised ceiling laws and taken possession of remained undistributed. Similarly, anarea of nearly 5,82,450 acres taken possession